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therefore, the record should be changed by effecting this correction. According to him he came to know about this mistake in 1987 when he received an identity card in which his birth date has been mentioned as 20.1.1929. He immediately made an application in 1987 but that application was dismissed.

2. The matter was fixed for admission to-day. We have heard the applicant in person and Shri P M Pradhan, Counsel for the respondents. Shri Pradhan has brought the service record and other relevant documents. From that it is seen that the service record of the applicant was prepared on 19.5.1954. Relevant particulars including the name of the applicant, his height and his birth date are entered on the first page of the service record. The birth date is noted as 20.1.1929. There is an asterisk near the birth date and in the margin also there is an asterisk and below the asterisk it is stated 'verified from the horoscope produced by him'. The service record also states that he has studied upto 6th standard in Hindi and Urdu. However, the applicant states that he is illiterate, though now he has learnt to sign in English. Along with the application the applicant has produced a horoscope which mentions the date of birth as 11.12.1929. He relied upon this horoscope for the purpose of contending that his birth date is 11.12.1929. The applicant has shown the original ^{of the} horoscope. The horoscope ^{re} does not bear the date on which the horoscope has been prepared.

3. The said horoscope has to be considered in the background of other evidence. We have already noted that the birth date '20.1.1929' has been verified by the office from the horoscope produced by the applicant. Thus the applicant has produced

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one horoscope at the time of verification which mentioned the birth date as 20.1.1929. In 1975 the department has prepared a seniority list of Jamadars. Shri Pradhan has shown us the original seniority list. Name of the applicant appears at serial no. 10 of the seniority list and his birth date has been mentioned as 20.1.1929. In 1978 the applicant has made an application for allotment of quarters and in that application he has stated that his superannuation date is 31.1.1989. This would be on the hypothesis that his birth date is 20.1.1929. Thus the record produced by the respondents is consistent with the applicant's birth date being 20.1.1929. As against this the applicant has in his possession a horoscope which is undated, but it mentions the birth date as 11.12.1929. It would be very difficult to accept this horoscope particularly when the applicant has produced in 1954 a horoscope stating the birth date is 20.1.1929. The verification of birth date was made on the basis of that horoscope.

4. Taking into account all the above factors, we do not think that this is a fit case for admission. The application is, therefore, summarily rejected.



(P S Chaudhuri)
Member (A)



(B C Gadgil)
Vice Chairman